

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	38,66,727.1	47,55,700.0	44,82,448.0	50,01,700.0	6,00,266.9	6,45,500.0	6,80,600.0	7,30,500.0
I. TAX REVENUE (A+B)	35,71,702.0	42,00,000.0	38,40,000.0	42,50,000.0	2,47,255.1	2,67,800.0	2,74,122.8	3,09,800.0
A. State's Own Tax Revenue (1 to 3)	35,71,702.0	42,00,000.0	38,40,000.0	42,50,000.0	2,47,255.1	2,67,800.0	2,74,122.8	3,09,800.0
1. Taxes on Income (i+ii)	-	-	-	-	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	4,11,857.9	4,30,000.0	4,50,000.0	5,00,000.0	7,158.0	10,262.5	10,262.5	10,262.5
i) Land Revenue	150.8	200.0	1.0	1.0	107.9	262.5	262.5	262.5
ii) Stamps and Registration Fees	4,11,707.2	4,29,800.0	4,49,999.0	4,99,999.0	7,050.2	10,000.0	10,000.0	10,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	31,59,844.1	37,70,000.0	33,90,000.0	37,50,000.0	2,40,097.1	2,57,537.5	2,63,860.3	2,99,537.5
i) Sales Tax (a to e)	11,14,917.0	6,60,000.0	5,83,000.0	6,38,000.0	1,00,844.7	1,10,000.0	68,686.5	72,700.0
a) State Sales Tax/VAT	10,03,724.1	5,42,000.0	5,65,800.0	6,19,900.0	1,00,844.7	1,10,000.0	68,686.5	72,700.0
b) Central Sales Tax	1,11,198.8	1,17,900.0	16,200.0	17,000.0	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-5.9	100.0	1,000.0	1,100.0	-	-	-	-
ii) State Excise	4,45,349.3	5,20,000.0	5,20,000.0	6,00,000.0	76,992.7	80,000.0	84,000.0	1,10,000.0
iii) Taxes on Vehicles	2,11,576.3	2,50,000.0	2,19,400.0	2,50,000.0	10,428.8	11,500.0	12,500.0	12,500.0
iv) Taxes on Goods and Passengers	-	-	-	-	-	-	-	-
v) Taxes and Duties on Electricity	-	-	-	-	-	-	-	-
vi) Entertainment Tax	4,293.3	-	-	-	-	-	-	-
vii) SGST	13,62,083.6	23,40,000.0	20,67,000.0	22,62,000.0	51,831.0	56,000.0	98,636.3	1,04,300.0
viii) Other Taxes and Duties	21,624.7	-	600.0	-	-	37.5	37.5	37.5
B. Share in Central Taxes (i to x)	-	-	-	-	-	-	-	-
i) Corporation Tax	-	-	-	-	-	-	-	-
ii) Income Tax	-	-	-	-	-	-	-	-
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-	-	-	-	-	-	-	-
vi) Customs	-	-	-	-	-	-	-	-
vii) Union Excise Duties	-	-	-	-	-	-	-	-
viii) Service Tax	-	-	-	-	-	-	-	-
ix) CGST	-	-	-	-	-	-	-	-
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
II. NON-TAX REVENUE (C+D)	2,95,025.0	5,55,700.0	6,42,448.0	7,51,700.0	3,53,011.8	3,77,700.0	4,06,477.3	4,20,700.0
C. State's Own Non-Tax Revenue (1 to 6)	76,606.0	80,000.0	65,000.0	80,000.0	1,37,372.3	1,52,700.0	1,67,800.0	1,63,700.0
1. Interest Receipts	39,624.9	42,894.0	18,689.7	42,894.0	9,890.4	8,548.1	17,030.1	7,535.5
2. Dividends and Profits	1,591.2	1,750.0	1,450.0	1,750.0	234.1	709.5	709.5	372.1
3. General Services	12,787.6	14,722.3	12,332.3	14,722.3	1,879.5	2,212.3	2,398.3	1,692.5
<i>of which: State Lotteries</i>	-	-	-	-	-	-	-	-

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	17,970.9	15,371.7	25,815.0	15,371.7	3,814.9	7,628.2	8,175.2	6,583.3
i) Education, Sports, Art and Culture	2,590.6	2,350.2	2,900.0	2,350.2	124.8	244.4	294.0	700.0
ii) Medical and Public Health	8,907.8	9,622.0	8,412.0	9,622.0	1,663.8	2,263.0	2,263.0	2,700.0
iii) Family Welfare	4.3	1.0	1.0	1.0	0.2	0.6	0.6	0.6
iv) Housing	1,150.4	1,300.0	1,105.0	1,300.0	56.8	76.7	576.7	76.8
v) Urban Development	3,222.9	1.5	12,800.0	1.5	2.5	5.2	5.2	5.2
vi) Labour and Employment	2,078.6	2,066.0	566.0	2,066.0	265.1	344.7	344.7	250.0
vii) Social Security and Welfare	15.3	30.0	30.0	30.0	35.9	50.6	50.6	50.6
viii) Water Supply and Sanitation	-	-	-	-	1,517.2	4,426.3	4,316.3	2,500.0
ix) Others	1.1	1.0	1.0	1.0	148.7	216.8	324.2	300.1
5. Fiscal Services	-	-	-	-	-	-	-	-
6. Economic Services (i to xvii)	4,631.5	5,262.0	6,713.0	5,262.0	1,21,553.4	1,33,601.9	1,39,486.9	1,47,516.6
i) Crop Husbandry	57.7	65.0	66.0	65.0	113.2	132.0	132.0	100.0
ii) Animal Husbandry	36.9	52.0	52.0	52.0	9.9	12.8	12.8	20.0
iii) Fisheries	17.6	22.0	12.0	22.0	55.1	70.0	70.0	40.0
iv) Forestry and Wildlife	93.5	100.0	110.0	100.0	1.4	21.7	21.7	15.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	32.6	46.0	40.0	46.0	51.4	67.0	67.0	40.0
vii) Other Agricultural Programmes	4.5	5.0	5.0	5.0	0.5	0.8	0.8	0.8
viii) Major and Medium Irrigation Projects	635.9	700.0	700.0	700.0	0.2	0.2	0.2	0.2
ix) Minor Irrigation	-	1.0	1.0	1.0	7.8	16.5	21.5	16.6
x) Power	2,624.5	3,001.0	4,501.0	3,001.0	1,19,717.1	1,31,000.0	1,36,800.0	1,45,500.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	10.3	10.0	10.0	10.0	4.3	11.7	11.7	10.0
xiii) Industries@	1.1	3.0	3.0	3.0	49.1	78.8	78.8	64.0
xiv) Ports and Light Houses	-	-	-	-	1,155.8	1,588.5	1,588.5	1,328.2
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	31.3	35.0	35.0	35.0	115.5	150.0	150.0	130.0
xvii) Others*	1,085.6	1,222.0	1,178.0	1,222.0	272.3	451.9	531.9	251.8
D. Grants from the Centre (1 to 5)	2,18,419.0	4,75,700.0	5,77,448.0	6,71,700.0	2,15,639.5	2,25,000.0	2,38,677.3	2,57,000.0
1. State Plan Schemes	46,873.0	63,500.0	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	52,716.0	3,30,700.0	1,45,100.0	2,85,800.0	38,306.5	38,900.0	38,900.0	26,899.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	1,18,830.0	81,500.0	4,32,348.0	3,85,900.0	1,77,333.0	1,86,100.0	1,99,777.3	2,30,101.0
a) Statutory Grants	32,500.0	32,500.0	32,500.0	32,500.0	-	-	-	-
b) Grants for relief on account of Natural Calamities	-	-	-	-	1,770.0	-	-	5,601.0
c) Others	86,330.0	49,000.0	3,99,848.0	3,53,400.0	1,75,563.0	1,86,100.0	1,99,777.3	2,24,500.0
of which:								
i) GST compensation	-	-	3,50,000.0	3,00,000.0	33,300.0	36,500.0	50,177.3	68,000.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	All STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	23,21,24,132.7	28,67,00,574.3	28,62,11,030.4	31,54,10,318.0
I. TAX REVENUE (A+B)	17,35,64,559.8	20,51,34,587.0	20,28,04,822.7	22,60,84,632.4
A. State's Own Tax Revenue (1 to 3)	11,30,45,957.3	13,04,27,769.1	12,68,71,253.3	14,09,32,533.6
1. Taxes on Income (i+ii)	5,70,904.9	5,49,836.0	5,81,967.7	6,42,964.8
i) Agricultural Income Tax	3,833.5	3,848.8	3,123.5	2,075.7
ii) Taxes on Professions, Trades, Callings and Employment	5,67,071.4	5,45,987.1	5,78,844.3	6,40,889.1
2. Taxes on Property and Capital Transactions (i to iii)	1,23,82,504.5	1,39,76,323.2	1,44,47,104.2	1,59,50,269.6
i) Land Revenue	12,26,090.1	15,44,030.5	13,09,096.8	16,79,204.3
ii) Stamps and Registration Fees	1,10,19,833.2	1,22,58,857.2	1,29,98,521.8	1,40,89,985.2
iii) Urban Immovable Property Tax	1,36,581.3	1,73,435.5	1,39,485.7	1,81,080.1
3. Taxes on Commodities and Services (i to viii)	10,00,92,547.9	11,59,01,610.0	11,18,42,181.4	12,43,39,299.3
i) Sales Tax (a to e)	4,01,56,165.7	3,16,26,453.4	2,96,73,842.6	3,26,28,970.4
a) State Sales Tax/VAT	3,05,36,144.1	2,66,81,883.7	2,42,92,891.2	2,68,66,391.9
b) Central Sales Tax	19,30,032.4	10,96,405.6	10,38,654.9	11,41,370.9
c) Surcharge on Sales Tax	2,876.5	15.1	11.1	22.0
d) Receipts of Turnover Tax	13,414.0	8,011.3	12,045.6	14,191.5
e) Other Receipts	76,73,698.7	38,40,137.7	43,30,239.9	46,06,994.0
ii) State Excise	1,26,68,905.7	1,49,20,051.5	1,50,65,795.9	1,75,50,142.2
iii) Taxes on Vehicles	64,91,479.5	72,17,287.6	72,09,564.4	78,16,993.1
iv) Taxes on Goods and Passengers	13,71,915.2	3,44,781.7	3,09,170.4	3,09,399.6
v) Taxes and Duties on Electricity	34,80,407.4	41,07,411.1	40,15,611.9	43,58,339.5
vi) Entertainment Tax	1,14,588.4	42,408.8	19,238.2	13,046.9
vii) SGST	3,53,76,354.1	5,72,94,906.9	5,51,96,418.5	6,12,75,045.5
viii) Other Taxes and Duties	4,32,732.1	3,48,309.0	3,52,539.5	3,87,362.0
B. Share in Central Taxes (i to x)	6,05,18,602.5	7,47,06,818.0	7,59,33,569.4	8,51,52,098.7
i) Corporation Tax	2,06,34,416.4	2,28,01,483.8	2,37,98,529.6	2,64,48,370.2
ii) Income Tax	1,74,20,664.4	1,95,32,146.0	1,95,92,209.1	2,23,94,366.4
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	-11.3	7,713.0	55,703.0	1,229.7
v) Taxes on Wealth	-591.8	3,001.3	4,618.5	3,96,604.1
vi) Customs	67,92,840.2	55,31,083.3	46,10,089.8	54,07,751.5
vii) Union Excise Duties	71,68,480.0	46,23,596.9	40,17,488.2	43,37,936.3
viii) Service Tax	74,70,115.4	17,21,051.5	7,54,233.3	5,60,917.8
ix) CGST	9,98,449.0	2,03,67,150.9	2,30,82,222.8	2,56,04,522.9
x) Other Taxes and Duties on Commodities and Services	34,240.1	1,19,591.3	18,475.0	400.0
II. NON-TAX REVENUE (C+D)	5,85,59,572.9	8,15,65,987.3	8,34,06,207.7	8,93,25,685.6
C. State's Own Non-Tax Revenue (1 to 6)	1,79,63,779.6	2,27,23,133.5	2,23,14,622.0	2,45,18,366.6
1. Interest Receipts	27,96,599.1	28,28,773.2	29,98,018.8	25,40,224.6
2. Dividends and Profits	2,44,695.6	2,30,816.1	2,40,413.7	2,64,201.1
3. General Services	32,81,241.9	54,96,048.2	50,68,271.1	64,49,378.4
of which: State Lotteries	9,41,586.1	12,78,904.7	11,43,795.1	13,44,173.8

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Lakh)

Item	All STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
4. Social Services (i to ix)	20,43,410.4	30,70,497.0	26,01,744.9	27,83,929.7
i) Education, Sports, Art and Culture	6,02,124.3	8,85,972.9	7,19,922.5	7,55,830.4
ii) Medical and Public Health	3,79,233.7	4,32,741.5	4,24,021.9	4,50,688.4
iii) Family Welfare	15,185.1	23,679.1	23,103.1	24,209.7
iv) Housing	52,471.3	1,58,942.3	59,768.1	67,056.9
v) Urban Development	4,26,807.3	10,40,939.9	8,30,750.1	9,08,604.6
vi) Labour and Employment	1,72,156.7	1,93,860.1	1,88,960.7	2,04,863.5
vii) Social Security and Welfare	1,40,796.7	90,532.9	96,777.7	1,06,899.1
viii) Water Supply and Sanitation	1,49,158.5	1,50,523.4	1,55,237.7	1,49,987.1
ix) Others	1,05,477.0	93,304.9	1,03,203.2	1,15,790.1
5. Fiscal Services	26.2	9.4	10.7	10.9
6. Economic Services (i to xvii)	95,97,806.5	1,10,96,989.6	1,14,06,162.9	1,24,80,621.8
i) Crop Husbandry	1,25,429.1	64,858.9	1,25,727.0	76,877.6
ii) Animal Husbandry	27,052.8	30,031.8	33,083.6	32,919.4
iii) Fisheries	20,656.9	23,658.0	24,094.9	25,121.5
iv) Forestry and Wildlife	4,22,605.6	6,08,068.9	5,42,168.7	6,75,147.2
v) Plantations	221.8	704.7	704.0	254.3
vi) Co-operation	67,456.1	82,055.1	1,79,443.3	90,717.4
vii) Other Agricultural Programmes	13,874.5	13,036.4	12,512.5	14,872.1
viii) Major and Medium Irrigation Projects	6,97,645.7	6,33,590.2	5,66,381.4	7,29,902.4
ix) Minor Irrigation	73,821.7	96,868.4	99,050.9	1,27,214.1
x) Power	13,33,732.8	17,32,650.3	17,65,888.3	17,28,398.3
xi) Petroleum	5,11,235.3	9,91,104.3	12,23,932.3	9,61,031.8
xii) Village and Small Industries	9,479.3	25,879.1	21,852.6	28,447.3
xiii) Industries@	54,80,474.4	58,11,674.7	58,29,340.3	68,11,765.1
xiv) Ports and Light Houses	1,27,775.7	1,82,875.2	1,68,981.9	1,86,819.5
xv) Road Transport	1,59,226.8	2,46,022.7	1,70,594.7	2,40,050.0
xvi) Tourism	12,165.2	10,626.5	10,427.9	10,679.6
xvii) Others*	5,14,952.6	5,43,284.6	6,31,978.8	7,40,404.2
D. Grants from the Centre (1 to 5)	4,05,95,793.3	5,88,42,853.9	6,10,91,585.7	6,48,07,319.1
1. State Plan Schemes	30,68,028.4	55,25,144.6	46,51,714.9	17,55,485.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	1,06,604.2	5,98,956.8	2,43,428.2	12,445.5
3. Centrally Sponsored Schemes	2,18,32,967.7	3,27,04,215.9	3,38,00,788.2	3,81,43,958.8
4. NEC/ Special Plan Scheme	21,250.8	29,360.0	41,764.0	20,000.0
5. Non-Plan Grants (a to c)	1,55,66,942.2	1,99,85,176.6	2,23,53,890.4	2,48,75,429.0
a) Statutory Grants	81,08,382.6	96,71,930.9	1,07,65,155.7	1,21,07,706.9
b) Grants for relief on account of Natural Calamities	7,78,964.9	5,41,888.4	6,57,024.6	3,79,485.0
c) Others	66,79,594.8	97,71,357.3	1,09,31,710.0	1,23,88,237.1
of which:	-	-	-	-
i) GST compensation	35,48,651.0	39,22,517.0	63,75,295.3	74,64,445.7
ii) VAT compensation	-	-	-	-
iii) Central sales tax compensation	77,698.0	-	-	-
iv) Compensation cess	-	3,61,059.1	61,058.3	23,500.1

‘-’ : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc. Also see notes to Appendices.

Note: 1. Data pertaining to Jammu and Kashmir for 2017-18 is taken from CAG and are provisional.

2. Compensation cess is added in 'Grants from the Centre' if the numbers are given in different components.

Source : Budget Documents of the State Governments.